

Shri Subodh Hanada: May I know whether any negotiations are going on with T.C.M. or the Ford Foundation for the setting up of the Institute?

Shri Manubhai Shah: Yes, Sir, we are discussing with the Ford Foundation and they are willing to assist us in the establishment of the Central Institute for Industrial Designs.

Shri Subodh Hanada: What amount of foreign aid is expected from these two organisations?

Shri Manubhai Shah: Those details are yet to be worked out—what will be the component of foreign exchange, what will be the cost on construction, staffing, etc.

Shri S. C. Samanta: May I know what particular designs, whether Indianised designs are being contemplated; and, if so, whether any charge has been put on anybody?

Shri Manubhai Shah: The designs will be those required for the Indian environments, and there may be some adaptation also of such foreign designs which are suitable to our conditions. But this will cover the entire orbit of small-scale industry, medium-scale industry and large-scale industry. No particular charge has been put on anybody.

Shrimati Ila Palchoudhuri: May I know whether any particular design has yet been submitted to Government by anybody for consideration, and how many have been submitted?

Shri Manubhai Shah: This Institute has to come, it is in the offing, and the details are being worked out. Before that we cannot collect the designs.

Shri R. C. Majhi: May I know the place where it is proposed to be located?

Shri Manubhai Shah: That also has not been decided upon. The technical team of the Ford Foundation will tour the different parts of the country and make necessary recommendations which we will go into.

Shri Viswanatha Reddy: Is it the object of the Institute ultimately to become the industrial consultants for the Government of India for various industrial projects?

Shri Manubhai Shah: No, this is purely for a technical aspect of industrial importance, namely, industrial designing. As the House is aware, by suitably simplifying and modifying the designs, productivity as well as the life of the article can be increased and the cost of production decreased. Here the specific purpose is that of industrial designing, not to be industrial consultants on all aspects.

Shrimati Ila Palchoudhuri: Will any Institute be attached to the Foundry to be situated at Ranchi; is the Ministry aware of any such scheme?

Shri Manubhai Shah: It is a separate question altogether. That is an Institute for machine designing. This is for industrial designing. Machine designing is to make prototype and also new inventions as to how to build up heavy machinery for the large-scale, medium type and small-scale industry. This industrial designs institute is for the product and as to how the product should be designed so as to produce it in the most profitable manner. The other one is for building up machines and their designs.

Wage Boards for Industries

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 Shri Ram Krishan Gupta:
 Shri R. C. Majhi:
 Shri Subodh Hanada:
 *1994. Shri Keshava:
 Shri S. M. Banerjee:
 Shri T. B. Vittal Rao:
 Shri Tangamani:

Will the Minister of Labour and Employment and Planning be pleased to refer to the reply given to Starred Question No. 1228 on the 19th December, 1956 and state:

(a) the progress since made by the Wage Boards for Cotton Textiles, Sugar and Cement Industries;

(b) whether Government have received any representation to grant interim relief to the workers pending the completion of the work of these Wage Boards, and

(c) the steps Government intend to take in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) The Cotton Textiles Wage Board has just concluded its hearings on the subject of wages of the lowest paid operatives

The Sugar Wage Board is hearing the parties at various centres

The Cement Wage Board has started hearing from the 2nd April, 1959

(b) and (c) Requests for grant of interim relief were received from workers in the sugar and cement industries and were forwarded to the respective Wage Boards. The Sugar Wage Board has already recommended interim relief for workers. The Cement Wage Board proposes to discuss the matter at its subsequent sittings

Shri Ram Krishan Gupta: May I know whether the work of hearing the parties has been completed?

Shri Abid Ali: Not yet, Sir

Shri Ram Krishan Gupta: May I know whether any directive was issued for the submission of the reports?

Shri Abid Ali: No directive has been issued to the Wage Boards

Shri S. M. Banerjee: As the hon. Minister said that the Textile Wage Board has already concluded its work for the small operatives, may I know whether this Wage Board will also recommend some interim relief for the textile workers, and whether Government has issued any directive in this behalf?

Shri Abid Ali: No directive has been issued. As I submitted earlier, it is open to the Wage Boards to submit the recommendation with regard to interim relief also

जो रजम लिहू नाई खर्चा क्या थीयात् को यह ज्ञात है कि टेक्साइल वेज बोर्ड ने ट्राइब्यूनल और इंडस्ट्रियल कोर्ट को यह सलाह दी है कि जो वेजेज और डिप्यरनेस प्रलाउंस के मामले उन के पास भाये वे वेज बोर्ड को रेफर कर दिये जायें और इस कारण मजदूरों को न्याय मिलने में देरी ही रही है और इंटेरिम रिलीफ का मुझाव भी नहीं दिया गया है ?

श्री आबिद अली: पहले ऐसी कुछ बात हुई थी और हम ने स्टेट गवर्नमेंट को लिखा भी था कि जहाँ जहाँ ऐडजुडिकेशनल इस सम्बन्ध में चल रहे हैं उन को स्पगित कर के सब मामलों को वेज बोर्ड ले ले। लेकिन वह चीज चली नहीं।

Shri T. B. Vittal Rao: May I know how far the interim relief granted by the Sugar Wage Board has been implemented?

Shri Abid Ali: We wrote to the State Governments concerned, and no complaint has since been received

Shri S. M. Banerjee: In view of the fact that these Wage Boards were appointed in accordance with the decision of the Labour Conference, may I know whether the Government propose to appoint more Wage Boards in accordance with the decision and, if so, in which industries?

Shri Abid Ali: No such decision was taken by the Indian Labour Conference.

Shri S. M. Banerjee: The second portion of my question, namely, whether they propose to appoint more Wage Boards, should be answered—yes or no

Shri Abid Ali: Not yet

Mr Speaker: Even when there is a recommendation the Government must consider it. But there is no recommendation,

Shri Jadhav: May I know what centres have been visited by the Sugar Wage Board?

Shri AMd Ali: Patna, Calcutta, Lucknow, Delhi and Chandigarh.

Shri Jadhav: What about the centres in Maharashtra?

Shri Abid Ali: If hon. Members have any suggestion in this respect, it would be forwarded to the Wage Board.

Shri Hem Barua: May I know whether the Government propose to fix any time limit for the submission of the reports by the Wage Boards in future, in view of the inordinate delay involved in the process?

Shri Abid Ali: I do not agree that there is any delay in this particular matter. But generally, with regard to the time taken, as I have explained earlier, this is a big work which has to be done and therefore necessarily time has to be taken. The replies which were to be received from various organisations did take some time in the earlier stage.

Shri R. C. Majhi: Since when were the Wage Boards constituted?

Shri Abid Ali: One of them was constituted two years back.

Shri T. B. Vittal Rao: May I know if the Government have since ascertained from the Wage Board for Cotton Textiles as to when they will submit their report?

Shri Abid Ali: No, Sir.

श्री रामसिंह भाई बर्ना क्या श्रीमान् को यह ज्ञात है कि टेक्सटाइल वेज बोर्ड के टर्म्स ग्राफ रिफरेंस में सन् १९५६ की हालत को देख कर वैसा निर्णय करने का सुझाव दिया गया था। सन् १९५६ के बाद टेक्सटाइल इंडस्ट्री की हालत खराब होने से मिल मालिकों की तरफ से वेज बोर्डों के सामने वह हासत बताई जाती है और वेज बोर्ड

में दखल दिया जाता है कि वह ध्यान में न लाया जाये ?

श्री बाबुलाल शर्मा वेज बोर्ड में वर्कर्स और एम्प्लायर्स दोनों के प्रतिनिधि हैं और जो जो चीजें उन को ध्यान में लेनी चाहियें, उन को उसे लेना होगा।

Small Scale Industries in U.P.

*1895. **Shri S. M. Banerjee:** Will the Minister of Commerce and Industry be pleased to state—

(a) whether it is a fact that the U.P. Government have requested the Central Government to increase the State's quota of steel to meet the requirements of small scale industries during 1959-60,

(b) if so, with what results; and

(c) the quantity of steel allotted or to be allotted for small scale industries to the State?

The Minister of Industry (Shri Manubhai Shah): (a) to (c) The U.P. Government have asked for allotment of 7,780 tons of steel for the quarter April-June, 1959, against which they are being allotted 5,219 tons. The allocation of steel to U.P. for the same period in 1958 i.e., April-June 1958, was 2,041 tons. Thus gradually as the availability is improving the steel allocations to States for Small Scale Industries is being considerably increased.

Shri S. M. Banerjee: May I know whether it is in the knowledge of the hon. Minister that certain small units are almost facing closure for want of no quota or due to reduced quota of steel, and whether this allocation will help them, in running their units?

Shri Manubhai Shah: As it is obvious that the quotas have increased, it should help more production rather than closure.